

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 310 of 2017**

**Dated : 26<sup>th</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Reliance Infrastructure Limited ... Appellant(s)  
Versus  
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza  
Ms. Divya Anand  
Mr. Kartik Anand

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on  
**13.08.2019.**

**(S. D. Dubey)  
Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)  
Chairperson**